

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 27093/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS

Respondent(s)

(with office report)

Date : 14/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Abhishek Kumar Singh,Adv.
 Mr. Abhisth Kumar,Adv.

For Respondent(s) Ms.Malvika Biswas,Adv.
 M/s Manoj Swarup & Co.,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has failed to comply with the terms of the order dated 29.01.2016 of this Court in respect of the deceased respondent Nos.2 & 3 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB